

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3439
ANSWERED ON:12.12.2014
DIABETIC CHILDREN
Sundaram Shri P.R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of children suffering from Type-I diabetes in the country, State/UTwise;
- (b) whether there is demand from various quarters to include type-I diabetes patients in the list of physical disability under The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995;
- (c) if so, the details thereof and the response of the Government thereon;
- (d) whether his Ministry has sought comments of the Ministries of Human Resource Development (HRD) and Social Justice and Empowerment (SJ&E) for allowing diabetic students to take frequent meals even during the examination hours if so, the details thereof along with the reaction of the said Ministries thereto; and
- (e) the other steps taken/being taken by the Government for better health care and maintenance of children suffering from Type-I diabetes in the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK)

(a): Number of children suffering from Type-I diabetes in the country, State/UT-wise is not available. However, as per the report of International Diabetes Federation for South-East Asia Region of WHO comprising 11 countries of which India is a part, estimates prevalence of Type-I diabetes in children to be 111,500. An estimated 18,000 children under the age of 15 were newly diagnosed for Type-I diabetes in the year 2011 in this region. No India specific data is available in the report.

Data reported during the course of screening of school children under National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Diseases and Stroke during 11th Plan indicates that out of 93,648 school children screened in the towns of Nainital, Ratlam, and Bhilwara, 1,354 (1.45%) were suspected to be diabetic.

(b) to (d): This Ministry had received a representation from an NGO for better care for Type I Diabetes in schools and colleges and to include Type 1 Diabetes in the list of physical disability with respect to Equal Opportunity Protection of Rights and Full Participation, Act, 1995. Vide letter No.T.21020/19/2014-NCD, dated 9th September, 2014, this representation was forwarded to the Ministry of Human Resource Development and Ministry of Social Justice and Empowerment for seeking their comments on this matter.

As on date, no comments have been received from the said Ministries.

(e): There is no specific programme at national level focused on Type-I Diabetes in children.